GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 1137 TO BE ANSWERED ON 08th FEBRUARY, 2023

NOTIFIED AREAS

1137. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether it has come to the notice of the Government that huge areas have been notified long back but have not been utilised;
- (b) if so, whether the Government will take steps to denotify empty places in the country for enabling optimum utilization of these land for the developmental activities; and
- (c) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

- (a): Department of Commerce has notified total area of 39737.41 Hectares in respect of 377 Special Economic Zones (SEZs), out of which 19080.87 Hectares are lying vacant.
- (b) and (c): SEZs are primarily private investment driven initiatives. As per Entry No. 18 of the State list in the 7th Schedule to the Constitution of India, 'land' is a State subject. The Board of Approval (BoA) approves a proposal for establishment of a SEZ subject to the terms and conditions prescribed in the SEZ Act and Rules. The approval is granted only after the concerned State Government recommends the setting up of the SEZ. Further, Partial/ Full denotification of notified SEZs is done on the request of Developers, as recommended by the concerned Development Commissioner and after obtaining the No-objection from the State Government concerned as well as Department of Revenue regarding refund of all duties and tax benefits availed by the SEZ Developer. To enhance ease of doing business, Department of Commerce had issued instructions /guidelines dated 14.07.2016 for smooth processing of the proposal for de-notifications. Further, DoC, vide guidelines dated 28.01.2019, had relaxed the certain conditions in case of full de-notification of SEZs.
